DIVISION BENCH
COURT - II

O-212

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/264(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	**THE REGISTRAR OF COMPANIES WEST BENGAL** **VS** **VIBGYOR VEHICLES LIMITED**
UNDER SECTION	**SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY**

Counsel/ Authorised Representative appeared through physically/Video Conference:
Mr. Ajay Chaubey, Adv.]For RoC/petitioner
Ms. Hema Mukherjee, Adv.]

O R D E R

1. Ld.Counsel for the petitioner present.
2. Tracking Information is not available on record. Registry is directed to issue fresh notice to the Respondent by Speed post and email and place tracking information on record.
3. List this matter on **07/03/2023.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

PJ